

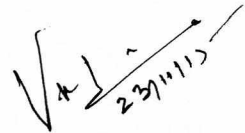
PATNA HIGH COURT

NOTICE

In view of queries made by the candidates desirous of applying for recruitment to the post of Court Manager, it is clarified that age relaxation to the reserved category candidates shall be as per the Bihar Reservation of Vacancies in Post and Services (for Scheduled Castes, Scheduled Tribes and Other Backward Classes) Act 1991, (as amended from time to time).

It is further clarified that the provision of reservation shall be applicable to the natives of the State of Bihar only.

By order of the Court

Handwritten signature and date: 23/11/15

Registrar General

Patna High Court
Dated : 23.11.2015